## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1500 ANSWERED ON:04.03.2011 TASK FORCE ON POWER SECTOR Chavan Shri Harischandra Deoram

## Will the Minister of POWER be pleased to state:

(a) whether the Government has constituted any Task Force on power sector;

(b) if so, the composition, tenure of each Member and main objectives thereof;

(c) whether the Task Force has submitted its report to the Government recently;

(d) if so, the main recommendations made by the Task Force;

(e) the number of recommendations accepted by the Government; and

(f) the reasons for non-acceptance of the rest?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): No Task Force on power sector as a whole has been constituted by the Government in the Ministry of Power. However, in pursuance to the decision taken at the Conference of Chief Ministers held on May 28, 2007, a Sub Committee of the Standing Group of Power Ministers called the 'Task Force on Hydro Project Development' has been constituted. A copy of the constitution of the Task Force is at Annex-I & Annex-II. There is no fixed tenure of any Member. The main objective of the Task Force is to look into all issues relating to development of hydro power including issues of rehabilitation and resettlement of project affected persons.

(c) to (f): As per the Terms of Reference, the Task Force has not been mandated to submit a Report. The Task Force is to examine and resolve all issues relating to hydro power development, which is a continual and an ongoing process till the available and identified hydro power potential in the Country is harnessed.